

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3202
ANSWERED ON:15.03.2013
DUTY ON IMPORT OF SHIPS
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of FINANCE be pleased to state:

- (a) the number of ships imported for breaking/recycling and customs duty collected therefrom during each of the last three years and the current year;
- (b) the customs duty being charged on import of ships for recycling;
- (c) whether the Government has received any proposals for reducing the Customs Duty on import of ships for recycling; and
- (d) if so, the details along with the present status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a)

Year	No. of Ships imported for breaking/ recycling	Duty Collected (Amount in Rs. Cr.)
2009-10	443	635
2010-11	445	1007
2011-12	511	1590
2012-13	452	1502

(b) The ships for breaking/recycling attract BCD@ 5%, CVD @ 12%.

(c)&(d) Yes, a request from Government of Gujarat was received for reducing customs duty on import of ships for recycling. The request was examined as part of 2013 -14 Budget exercise and it was decided not to change the existing duty regime.